



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.08.2024

NOTICE

Please take notice that the following matters adjourned in the Court – III on 08.08.2024 & 09.08.2024 are as follows. The next dates of Hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 756 of 2023 (PH)	Home Krafts Avenue Vs. Jayesh Sanghrajka & Ors.	08.08.2024	03.09.2024
2.	Comp. App. (AT) No. 104 of 2022 & I.A. No. 2108 of 2022 (PH)	Brajesh Kumar Vs. Praveen Kumar Bohra & Ors. With	09.08.2024	06.09.2024
3.	Comp. App. (AT) No. 105 of 2022 & I.A. No. 2112 of 2022 (PH)	Brajesh Kumar Vs. Rajesh Dadhia & Ors.	09.08.2024	06.09.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar